

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 41(ND)/2010
CA NO.

CORAM:

PRESENT: SH. R. VARADHARAJAN
Hon'ble Member (J)

SH. R. VARADHARAJAN
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF SPECIAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 19.08.2016

NAME OF THE COMPANY: Shrmilee Chopra
V/s.
M/s. Profrom Ineriors Pvt. Ltd.


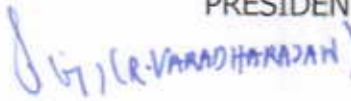
SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the
Companies Act 2013.

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Vipra Singh Adv.		Petitioner.	Vipra

Order

Ld. Counsel for the petitioner, after obtaining instructions has stated that settlement deed is ready and has been signed by both the parties, but the same is yet to be placed on record. She seeks some time to do the needful.

List again on 06.09.2016.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

(Shri R. VARDHARAJAN)
MEMBER (J)

19th August, 2016
(P.K. SUD)